

investment of foreign countries in India in public and private sectors separately at the end of 1957?

The Minister of Finance (Shri Merarji Desai): The latest information available in the matter is as at the end of 1955. Foreign capital investment at the end of that year was as under:—

Private sector Rs. 480.01 crores.
Public Sector Rs. 0.63 crores

Department of Archaeology

2092. Shri Easwara Iyer: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the number of work-charged staff in the Department of Archaeology who had put in 10 years of service or more on the 1st July, 1950;

(b) whether all of them have been confirmed; and

(c) if not, the reasons therefor?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) 110.

(b) and (c). Orders regarding confirmation of staff are under issue.

Evictions in Tripura

2094. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some tribals of Lalguri are facing eviction due to non-regularisation of ownership over their occupied land;

(b) if so, the number of families which are affected or are likely to be evicted; and

(c) the steps Government propose to take in this connection?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Only those will be liable to be evicted who have taken possession of land in an unlawful manner.

(b) and (c). Exact number of families likely to be affected is not known. But petitions from six families of Lal-

guri Mouja for the settlement of land have been received very recently and are under scrutiny. If these persons are found in lawful possession of land, they will be granted title deeds.

Bomb Explosion on Imphal Dimapur Road

2095. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there was a bomb explosion at Kongpokpi on the Imphal-Dimapur Road;

(b) whether one Sub-Inspector of Police was injured thereby;

(c) whether any enquiry has been made; and

(d) if so, with what result?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b). There was a bomb explosion in a house at Kongpokpi on the 13th February 1958, in which the Sub-Inspector in-charge of police station received serious injuries while extinguishing the fire.

(c) and (d). A case under Section 4 of the Explosive Substances Act, 1908, has been registered and is under investigation.

Boarding House for Girls at Agartala

2096. Shri Dasaratha Deb: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 2080 on the 20th December, 1957 and state:

(a) the progress made in the construction of the Boarding House for Tribal girls at M.T.B. Girls Higher Secondary School at Agartala;

(b) the number of tribal girl students it will accommodate;

(c) the nature of facilities that are to be afforded to them;

(d) whether the accommodation of this Boarding House shall be exclusively open to tribal girl students; and